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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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+ C.M. Appl. Nos. 20315/2015, 20545/2015, 21662/2015 & 30710/2016 in ITA 1428/2006

C.I.T Appellant
Through: Mr. Zoheb Hossain & Mr. Deepak Anand, Advocates
versus

M/S ESCORTS LTD Respondent
Through: Mr. Simran Mehta, Advocate

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+ ITA 2011/2010

CIT Appellant
Through: Mr. Zoheb Hossain & Mr. Deepak Anand, Advocates
versus

BIG APPLE CLOTHING PVT LTD Respondent
Through: Mr. Simran Mehta, Advocate

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+ ITA 1262/2011, C.M. Appl. No. 21759/2011

CIT Appellant
Through: Mr. Zoheb Hossain & Mr. Deepak Anand, Advocates
versus

NARESH K TREHAN Respondent
Through: Mr. Simran Mehta, Advocate



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ITA 665/2016, C.M. Appl. No. 31881/2016

PR COMMISSIOER OF INCOME TAX-1

..... Appellant

Through: Mr. Zoheb Hossain & Mr. Deepak
Anand, Advocates

versus

AAA PORTFOLIO PVT. LTD.

..... Respondent

Through: Mr. Sharad Agarwal, Advocate

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE A. K. CHAWLA

ORDER

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09.08.2018

An adjournment slip has been circulated on behalf of the respondent, which is not objected to.

List on 1st November, 2018.

S. RAVINDRA BHAT, J

A. K. CHAWLA, J

AUGUST 09, 2018

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